

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI,

ORDER

The following transfer and posting is hereby made in official exigency with immediate effect :-

S.No.	Name of Officials (Sh.)	From	To
1	Sanjay Kumar Dubey EC- 12385/ 82090069	JA/ Reader in the Court of Sh. J.P. Nahar, POLC, RADC	JA/ Branch Incharge, Library, RADC.
2	Rakesh Dutt EC- 15205529/ 13451	JA in Record Room & Digitization Cell, RADC.	JA/ Reader in the Court of Sh. J.P. Nahar, POLC, RADC

Note:- Sh. Manish Malhotra, SJA shall continue to look after the work of Branches as Branch Incharge, other than Library, which were given to him vide transfer order dated 11.07.2023.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

Anju Bajor Chandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi.

03:30 P.M.
(5070-5088-D)
5070-5088-D

No.: _____ /F.7/P&T/Admn/RADC/2023

Dated, Delhi the 20/7/2022

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn.II Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P -II Personal File/ACR/Leave/Website Committee, THC, Delhi.

Anju Bajor Chandna

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi